

S U P R E M E C O U R T O F I N D I A  
RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (Civil) No.3749/2004

(From the judgment and order dated 16/09/2003 in WA 3106/2001  
of The HIGH COURT OF MADRAS)

LIFE INSURANCE CORPORATION OF INDIA

Petitioner (s)

VERSUS

R. DHANDAPANI

Respondent (s)

( With Appln(s). for permission to place addl. documents on record  
and with prayer for interim relief and office report )

Date : 08/03/2004 This Petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE SHIVARAJ V. PATIL  
HON'BLE MR. JUSTICE D.M. DHARMADHIKARI

For Petitioner (s)Mr. G.L. Sanghi, Sr.Adv.  
Mr. A.V. Rangam,Adv.  
Mr. A. Rangandhan, Adv.  
Mr. Buddy A. Rangandhan, Adv.

For Respondent (s)

UPON hearing counsel the Court made the following  
O R D E R

Issue notice.

Sarita (Shelly Sengupta)  
Court Master